	PENDENCY REPORT AS ON 24-01-2023		
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	2901	
2	ADMLS-Admirality Suits.	11	
3	AHO-Appeal Against High Court Order.	30	
4	Application Us 34 of the Act involving International Commercial Arbitration	1	
5	ARBA-Appeals under Arbitration & Conciliation Act	223	
6	ARBP-Petitions under Arbitration & Conciliation Act	35	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	4023	
9	CEREF-Reference under Central Excise Act.	1	
10	CMAPL-Miscellaneous Applications.	2979	
11	CMPAT-Company Act.	82	
12	CMP-Civil Miscellaneous Petition	2503	
13	COA-Appeals against judgement in Comp.Pet.	20	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	15	
16	CONTAR-Appeals against orders in Crl.Cont.matter	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	8704	
18	Contempt Petition in Berhampur Bench	1	
19	Contempt Petition in Bhubaneswar Bench	177	
20	Contempt Petition in Cuttack Bench	243	
21	Contempt Petition in Sambalpur Bench	4	
22	CONTR-Proceeding relating to Criminal Contempt	174	
23	COPET-Orginal Petition (Companies Act.)	126	
24	CRA-Criminal Appeals	988	
25	CRLA-Appeal against Judgement/Sentence.	10811	
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1476	
27	CRLMA-Other Miscellaneous Application.	844	
28	CRLMC-Appl.under Sec.482 Cr.P.C.	7321	
29	CRLMP-Criminal Miscellaneous Petition	1060	
30	CRLREV-Criminal Revision.	9392	
31	CRLTR-Original Trial.	1	
32	CRMC-Criminal Miscellaneous Case	25	
33	CRP-Revision Petition.	164	
34	CRREV-Criminal Revision	235	
35	CS(OS)-Civil suits.	1	
36	CUSREF-Reference under Customs Act.	1	
37	CVA-Civil Appeals	3	
38	CVREV-Civil Revision.	15	
39	CVRVW-Civil Review.	19	
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4	
41	EC-Execution Case.	1	
42	ELA-Appeals from Judgement in Election Pet.	14	
43	ELPET-Election Petitions.	26	
44	EXFA-Execution First Appeal.	4	
45	EXOS-Execution Application.		
46 47	EXP-Execution Petition. FA-First Appeal	27 1085	
48	FAO-First Appeal from Orders.	3312	
49	FA(OS)-FA from Judgement in original suits.	1	
50	GA-Government Appeals	111	
51	GCRLA-Government Appeals	412	
52	GUAP-Pet. under Guardianship and Wards Act.	8	
53	IP(M)-Main Petition (Insolvency Act)	1	
53 54		291	
55 55	ITA-Appeals Income-tax JCRA-Jail Criminal Appeals	13	
56	JCRLA-Jail Criminal Appeal	1134	
57	JCRLRV-Jail Criminal Appeal JCRLRV-Jail Criminal Revision.	8	
	JCRMC-Jail Criminal Revision. JCRMC-Jail Criminal Misc.Case.	1	
<u>58</u> 59	LAA-Appeals (Land Acquisition Act)	933	

		1
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	24
62	MACA-Motor Accident Appeals.	5578
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	52
65	MATA-Matrimonial Cases (Appeals)	1051
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	93
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	889
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	61
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	3
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Bhubaneswar Bench	75
78	Review Petition in Cuttack Bench	98
79	RFA-FA from Judgement and Decree in Suit	2128
80	RPFAM-Revision US 19 of Family Court Act.	1530
81	RSA-Second Appeal from Judgement and Decree.	6764
82	RVWPET-Review Petition.	2073
83	SAO-Second Appeal from Appellate Order.	216
84	SA-Second Appeal	2120
85	SCLP-Pet.for leave to appeal to Supreme Court	1
86	SJC-Special Jurisdiction Case (Tax Matters)	165
87	SM-Suo Motu.	43
88	SPA-Sp.Appeal before DB	1
89	STAPL-Appl.for direction to make a reference.	1
90	STREV-Sales Tax Revision.	532
91	TA-Tax Appeal	11
92	TEST-Testamentary Cases.	1
93	TREV-Tax Revesion	34
94	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	304
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95	TRP(C)-Transfer Petition under Sec.24 CPC	845
96	WA-Appeals before DB against SB Judgement	3585
97	WPC(OAB)-Original Application in Berhampur Bench	27
98	WPC(OAC)-Original Application in Cuttack Bench	4211
99	WPC(OA)-Original Application in Bhubaneswar Bench	1815
100	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	110
101	WPC(OAPPC)-Original Application Permission Petition in Cuttack	49
102	WPC(OAS)-Original Application in Sambalpur Bench	94
103	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	354
104	WPC(TAC)-Transfer Application in Cuttack Bench	79
105	WPC(TA)-Transfer Application in Bhubaneswar Bench	6
106	WPC(T)-Temporary Number in Bhubaneswar	15
107	WP(C)-Writ Petition under Art.226 and 227.	63289

	Grand Total	160495
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